
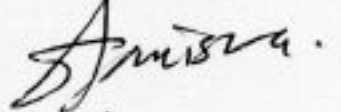
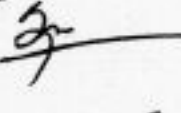



ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2019

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT: 391/394 of Companies Act 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Dinkar Singh	Adv	ARCIL	
2.	O.P. Mishra.	Adv.	for IFCL Ltd.	
3.	Zain Abbas	Adv	R.P	
4.	ANSHUL GUPTA	R P	Self	

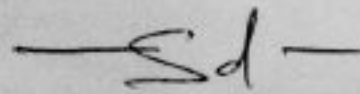
CP NO. 10/2010

Sh. Zain Abbas, Advocate for the RP Sh. Anshul Gupta in person, Sh. O.P. Mishra, Advocate for the IFCL and Sh. Dinkar Singh, Advocate for ARCIL are present.

It is contended by the counsels appearing on behalf of the Members of the COC that the matter is under consideration for settlement with the RP and seeks further time for filing the settlement.

Accordingly, put up on 07.01.2020.

Dated: 12.12.2019



(Justice Rajesh Dayal Khare)
MEMBER (J)